

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2015

Dated: 12th August, 2015

In the matter of:-

Powergrid Corporation of India Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **4.09.2015.**

COURT MASTER